

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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## ORDER

No: 75

Dated:- 25/4/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. of Justice, sub-head 0488, D&S Judges, Object head "T.E" and Major Head 2071-P&ORB (Defined Pension Scheme) object head 641-pensionary charges for the year 2016-17. The allotment is subject to fulfillment of following conditions:-

1. All financial rules /Orders and Instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly drawl/expenditure statement invariably by the 10<sup>th</sup> of succeeding month.

Rs. In lacs.

S.No	Name of the Court	2071-P&ORB (NPS)	T.E.
1	Pr.D&S Judge, Kargil.	0.20	----
2	Pr.D&S Judge, Ganderbal.	0.20	----
3.	Addl.D&S Judge, Sopore.	0.15	----
4.	Spl.Judge, Anticorruption, Jammu	0.10	----
5.	C.J.M. Poonch.	0.15	----
6.	C.J.M. Rajouri	0.15	----
7.	Sub Judge, Kupwara.	0.30	----
8.	Munsiff, Sogam.	----	0.15
9	Munsiff, Nobra.	----	0.20
10	Munsiff, Reasi.	0.15	----

By Order.

*(Signature)*  
(Ram Singh) 25/4

Deputy Registrar (Accts)

No: 3088-3200/AC Date:- 25/4/2016

Copy forwarded to:-

- 1-2 Pr.D&S Judge, Kargil/Ganderbal
- 3 Addl.D&S Judge, Sopore.
- 4.. Special Judge, Anti-corruption, Jammu
- 5 C.J.M. Poonch/Rajouri
6. Sub Judge, Kupwara
- 7-9. Munsiff, Sogam/Nobra/Reasi.
10. Treasury Officer, Sub Try.Distt.Court complex, Janipur, Jammu
- 11-18. Treasury Officer, Kargil/Ganderbal/Sopore/Poonch/Kupwara/Sogam/Nobra/Reasi./Rajouri
- for information & necessary action.

19 Order file.  
20 31/05/16 H.C. Jammu. In up-loadup to  
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